

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 144 of 2013

Dated : 6th January, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M.P. Biomass Energy Developers Association Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Mahipal for R-1
Mr. Manoj Dubey for R-2.

ORDER

We have heard the learned counsel for the parties.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

vt

**(Rakesh Nath)
Technical Member**